

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 232 of 2013 &
I.A. No. 310 of 2013**

Dated : 26th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

M.P. Power Management Co. Ltd. Appellant(s)

Versus

**Central Electricity Regulatory Commission & Ors.
.....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Daleep Kr. Dhyani**

ORDER

Admit. Issue notice to the Respondents returnable on 12.11.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **12.11.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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